

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3509/09/HDB/2017
NAME OF THE COMPANY	Inchem Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	Virtusa Software services Pvt Ltd vasudha pharmanchem ltd.
NAME OF THE RESPONDENT(S)	Inchem Laboratories Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bharath Reddy For Sri. A. Venkatesh	Advocate	9000610460 bharath.venkatesh@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. G. Bharath Reddy learned counsel for the petitioner and submit that objections have been complied with Registry and Registry is directed to give regular number after complying with the objections raised by the Registry. Post the case on 18.10.2017.

  
**Member (Technical)**

  
**Member (Judicial)**